

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 21.04.2010

ANSWERED ON

PROHIBITION TO AWARD THOSE ATTACHED TO GOVERNMENT ORGANISATIONS .

2836

Shri Vijay Jawaharlal Darda

Will the Minister of COALHOME AFFAIRS be pleased to state :-

(a) whether it is a fact that existing Rules prohibit bestowing of prestigious Padma Awards to eminent scientists, professionals, etc. who are attached to Government organisations like ISRO, Atomic Energy, even to those who successfully launched Rs. 386 crore Chandrayaan-I and won international acclaim for discovery of water on the moon;

(b) if so, will it not dampen the enthusiasm of our professionals with proven capabilities to give their best for similar future scientific projects in `space` and `Atomic Energy` areas; and

(c) whether Government will find ways for nation`s recognition through Padma Awards of such personalities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a):In terms of extant guidelines duly approved by the competent authority, serving Government servants, including those working with Public Sector Undertakings (in all disciplines or positions) are not eligible for Padma Awards.

(b) & (c):No Sir. There are already discipline-specific awards in several fields, like Medicine (Dr. B.C Roy Award), Science and Engineering (Shanti Swarup Bhatnagar Award), Civil Service (Prime Minister's Award for excellence in Public Administration) etc., which provide an opportunity for serving Government servants to be recognized/honoured.